

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

40

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/114/2016
NAME OF THE PETITIONER(S) : K. Balagangadharan & another
NAME OF THE RESPONDENT(S) : M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others
UNDER SECTION : 397/398, 111 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Adv. Narayana P. P. Hg For Petitioner

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. The matter was posted at the request of the respondents for filing sur rejoinder. The Bench is inclined to provide a final opportunity to the respondents for filing sur rejoinder, with a direction to furnish copy of the same to the other side prior to the next date of hearing, failing which the right to file rejoinder shall be stand forfeited. Put up on 17.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)